

Annexure-1

Name of the corporate debtor: Gwalior Polypipes Limited Date of commencement of liquidation: 10.07.2024

List of stakeholders as on: 18-01-2025

(Version 2 dated 18-01-2025, pursuant to claims received up to 09-11-2024)

Financial Creditors (Secured Creditor)

Sl. No	Name of creditor	Identification No.	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, (including the amount recovered by creditor) that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount (in INR)	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted						
					(A)				(B)	(C)				
1	Kotak Mahindra Bank		17-Oct-2024	48,35,88,421.25	48,35,88,421.25		48,35,88,421.25	₹ -	0	₹ 0				
				0					₹ 0		₹ 0			
			0	0	₹ 0	₹ 0						₹ 0		
			0	0	₹ 48,35,88,421.25	₹ 48,35,88,421.25		98.68%		NA				

1. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and

2. The list of stakeholders, as modified from time to time, shall be:

3. Any claim received after the last date of receipt of claims (being 09-11-2024) has not been considered for the purpose of List of Stakeholders Version 2.

4. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the
